

stretches of National Highways, as mentioned therein, to the National Highways Authority of India, in the State of Maharashtra.

- (9) S.O. 4087(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 1055(E), dated the 12th March, 2020.
- (10) S.O. 4088(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 6016(E), dated the 22nd December, 2022.
- (11) S.O. 4089(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 2265(E), dated the 12th June, 2024.
- (12) S.O. 4090(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 3096(E), dated the 22nd September, 2017.
- (13) S.O. 4091(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 1055(E), dated the 12th March, 2020.
- (14) S.O. 4092(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 4145(E), dated the 18th November, 2020.
- (15) S.O. 4093(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 1585(E), dated the 10th November, 2005.
- (16) S.O. 4094(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 724(E), dated the 8th May, 2007.
- (17) S.O. 4095(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 2427(E), dated the 22nd September, 2009.
- (18) S.O. 4096(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 994(E), dated the 4th May, 2011.
- (19) S.O. 4097(E) ., dated the 20th September, 2024, amending the Principal Notification No. S.O. 863(E), dated the 1st April, 2013.
- (20) S.O. 5010(E) ., dated the 22nd November, 2024, entrusting certain stretches of National Highways, as mentioned therein, to the National Highways Authority of India, in the States of Uttar Pradesh, Rajasthan and Madhya Pradesh.

[Placed in Library. For (1) to (20), see No. L. T. 1767/18/24]

- I. Notifications of the Ministry of Education**
- II. Reports and Accounts (2023-24) of IIM, Raipur, Chhattisgarh; IIM, Tiruchirappalli, Tamil Nadu; various IIITs; IITs; NITs; IISERs and related papers**
- III. Report and Accounts (2022-23 and 2023-24) of NEHU, Shillong, Meghalaya; Assam University, Silchar, Assam; University of Delhi and SPA, New Delhi; and Central University of Kashmir, UT of Jammu and Kashmir and related**

papers

- IV. Reports and Accounts (2022-23) of EFLU, Hyderabad; Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, Maharashtra and Nagaland University, Lumami, Nagaland, and related papers**
- V. Reports and Accounts (2020-21 and 2023-24) of various Institutes and Boards and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR): Sir, I lay on the Table:-

- I. (i) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. PU/LC/Amendments/2023-24/F. No. 39-12/2023-CU-I., dated the 5th December, 2023, amending Statute 1(1) of the Pondicherry University Act, 1985, under sub-section (2) of Section 44 of the said Act, along with delay statement.

[Placed in Library. See No. L. T. 1497A/18/24]

- (ii) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. CUJ/Statute/I/2010/Part/1., dated the 17th May, 2024, publishing the Central University of Jharkhand (Amendment) Statutes, 2024, under sub-section (2) of Section 43 of the Central Universities Act, 2009, along with delay statement.

[Placed in Library. See No. L. T. 1497/18/24]

- (iii) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. IIM/Mumbai/BS/2024/01., dated the 29th November, 2024, publishing the Indian Institute of Management, Mumbai Regulations, 2024, under Section 37 of the Indian Institutes of Management Act, 2017.

[Placed in Library. See No. L. T. 1768/18/24]

- II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017: -

- (i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Raipur, Chhattisgarh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1507/18/24]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Tiruchirappalli, Tamil Nadu, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1769/18/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017: -

- (i) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Surat, Gujarat, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Surat, Gujarat, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1770/18/24]

- (ii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kalyani, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1771/18/24]

- (iii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Sri City, Chittoor, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1772/18/24]

- (iv) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Vadodara, Gujarat, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1773/18/24]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961: -

- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Bombay, Maharashtra, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Bombay, Maharashtra, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1774/18/24]

- (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Gandhinagar, Gujarat, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Gandhinagar, Gujarat, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1775/18/24]

- (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Banaras Hindu University Varanasi, Uttar Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Banaras Hindu University, Varanasi, Uttar Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1776/18/24]

- (iv) (a) Annual Report of the Indian Institute of Technology (IIT), Ropar, Punjab, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Ropar, Punjab, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1777/18/24]

- (v) (a) Annual Report of the Indian Institute of Technology (IIT), Jammu, UT of Jammu & Kashmir, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Technology (IIT), Jammu, UT of Jammu & Kashmir, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1778/18/24]

- (vi) (a) Annual Report of the Indian Institute of Technology (IIT), Roorkee,

Uttarakhand, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Roorkee, Uttarakhand, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1779/18/24]

(vii) (a) Annual Report of the Indian Institute of Technology (IIT), Bhilai, Chhattisgarh, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Bhilai, Chhattisgarh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1780/18/24]

(viii) (a) Annual Report of the Indian Institute of Technology (IIT), Indore, Madhya Pradesh, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Indore, Madhya Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1781/18/24]

(ix) (a) Annual Report of the Indian Institute of Technology (IIT), Tirupati, Andhra Pradesh, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Tirupati, Andhra Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1782/18/24]

(x) (a) Annual Report of the Indian Institute of Technology (IIT), Goa, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Goa, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1783/18/24]

(D) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007: -

- (i) (a) Annual Report and Accounts of the National Institute of Technology

(NIT), Jalandhar, Punjab, for the year 2023-24, together with the Auditor's Report on the Account.

- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L. T. 1784/18/24]

- (ii) (a) Annual Report and Accounts of the Sardar Vallabhbhai National Institute of Technology (SVNIT), Surat, Gujarat, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L. T. 1785/18/24]

- (iii) (a) Annual Report and Accounts of the Malaviya National Institute of Technology (MNIT), Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L. T. 1786/18/24]

- (iv) (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology Nagpur (VNIT), Nagpur, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L. T. 1787/18/24]

- (v) (a) Annual Report and Accounts of the Maulana Azad National Institute of Technology (MANIT), Bhopal, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L. T. 1788/18/24]

- (vi) (a) Annual Report and Accounts of the National Institute of Technology, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1789/18/24]

- (vii) (a) Annual Report and Accounts of the National Institute of Technology, Puducherry, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1790/18/24]

- (viii) (a) Annual Report and Accounts of the National Institute of Technology Karnataka (NITK), Surathkal, Karnataka, for the year 2023-24, together with the Auditor's Report on the Account.
- (b) Review by Government on the working of the above Institute.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1791/18/24]

- (ix) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Kolkata, West Bengal, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Kolkata, West Bengal, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1792/18/24]

- (x) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Tirupati, Andhra Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Science Education and

Research (IISER), Tirupati, Andhra Pradesh, for the year 2023-24, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1793/18/24]

(xi) (a) Annual Report of the Indian Institute of Science Education and Research (IISER), Bhopal, Madhya Pradesh, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Science Education and Research (IISER), Bhopal, Madhya Pradesh, for the year 2023-24, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L. T. 1794/18/24]

III. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the Central Universities Laws (Amendment) Act, 2008: -

(a) Forty-ninth Annual Report of the North-Eastern Hill University (NEHU), Shillong, Meghalaya, for the year 2022-23.

(b) Annual Accounts of the North-Eastern Hill University (NEHU), Shillong, Meghalaya, for the year 2022-23, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) above.

[Placed in Library. *See* No. L. T. 1795/18/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 of the Assam University Act, 1989: -

(a) Thirty-first Annual Report of the Assam University, Silchar, Assam for the year 2023-24.

(b) Annual Accounts of the Assam University, Silchar, Assam, for the year 2023-24, and the Audit Report thereon.

- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L. T. 1796/18/24]

(C) A copy each (in English and Hindi) of the following papers under Section 38 of the Delhi University Act, 1922: -

- (a) One Hundred and First Annual Report (Part I and II) of the University of Delhi, for the year 2023-24.
- (b) Review by Government on the working of the above University.

[Placed in Library. *See* No. L. T. 1797/18/24]

(D) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 25 of the School of Planning and Architecture Act, 2014: -

- (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.
- (c) Chronological Statement showing the sequence of events of laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L. T. 1498/18/24]

(E) A copy each (in English and Hindi) of the following papers, under sub-section (3) Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009: -

- (a) Annual Report of the Central University of Kashmir, UT of Jammu and Kashmir, for the year 2023-24.
- (b) Annual Accounts of the Central University of Kashmir, UT of Jammu and Kashmir, for the year 2023-24 and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L. T. 1798/18/24]

VI. (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the English and Foreign Languages University Act, 2006: -

- (a) Annual Report of The English and Foreign Languages University (EFLU), Hyderabad, Telangana, for the year 2022-23.
 - (b) Annual Accounts of The English and Foreign Languages University (EFLU), Hyderabad, Telangana, for the year 2022-23, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L. T. 1779/18/24]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 30 and sub-section (4) of section 31 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Act, 1996: -

- (a) Annual Report of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, Maharashtra, for the year 2022-23.
- (b) Annual Accounts of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, Maharashtra, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above Vishwavidyalaya.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 1800/18/24]

(C) A copy each (in English and Hindi) of the following papers: -

- (a) Annual Accounts of the Nagaland University, Lumami, Nagaland, for the year, 2022-23 and the Audit Report thereon, under sub- section (4) of Section 32 of the Nagaland University Act, 1989.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1501/18/24]

V. A copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report and Accounts of the Shastri Indo Canadian Institute, New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1502/18/24]

- (ii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L. T. 1801/18/24]

- (iii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Northern Region, Kanpur, Uttar Pradesh for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L. T. 1506/18/24]

- (iv) (a) Annual Report and Accounts of the Board of Practical Training (BOPT), Eastern Region, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L. T. 1802/18/24]

- (v) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1803/18/24]

- (vi) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chennai, Tamil Nadu for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1804/18/24]

- (vii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Bhopal, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1503/18/24]

- (viii) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1505/18/24]

- (ix) (a) Annual Report and Accounts of the National Institute of Technical Teachers' Training and Research (NITTTR), Chandigarh, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1504/18/24]

- I. **Report and Accounts (2023-24) of NCW, New Delhi and related papers**
- II. **Report and Accounts (2021-22) of CIF, Mumbai and related papers**

महिला एवं बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

I. A copy each (in English and Hindi) of the following papers under Section 14 of the National Commission for Women Act, 1990: -

- (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.

[Placed in Library. See No. L. T. 1805/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Childline India Foundation (CIF), Mumbai, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L. T. 1806/18/24]

Report and Accounts (2023-24) of BBSSL, New Delhi; and NFCSFL, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) (a) Annual Report of the Bharatiya Beej Sahakari Samiti Limited (BBSSL),